

signments, including essential commodities:—

(i) Armed escorts of Railway Protection Force/Railway Protection Special Force are detailed to patrol affected sections and yards;

(ii) Railway Protection Force staff are detailed at vulnerable outer signals, engineering restrictions and upgradients where trains slow down;

(iii) All important yards, goods shed and parcel offices are guarded round-the-clock by Railway Protection Force personnel. Special attention is being paid to places which are known as black spots.

(iv) Wagons containing high-valued commodities like foodgrains, coal, steel, etc., when running in block loads, are being escorted.

(v) At way-side stations when loads are stabled, they are being guarded by Railway Protection Force staff.

(vi) Intelligence about movements and activities of criminals and receivers of stolen property is collected by Crime Intelligence Branch of the Railway Protection Force and raids are regularly arranged to apprehend criminals and receivers and to recover stolen property.

(vii) Dog Squads are also being utilised for patrolling yards and arrest of suspects.

(viii) Close-coordination is made by Railway Protection Force with the Government Railway Police and Civil Police for effectively tackling the problem of thefts and pilferages.

(ix) As a special measure, in the Eastern sector, specially in the coal belt area of Bihar, 5 companies of Railway Protection Special Force have recently been deployed for escorting coal rakes, other goods trains and track patrolling in vulnerable sections of Dhanbad Division.

Central Road Fund

3419. SHRI XAVIER ARAKAL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total amount spent out of Central Road Fund in the year 1980-81;

(b) the principle of allotment and the States that availed of this fund; and

(c) whether the State of Kerala has made any request and if so, whether Kumbalgangai Perumpadappu Bridge and Road is included in the request?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Rs. 453.17 lacs from April, 1980 to October, 1980.

(b) Money for Central Road Fund works is allocated keeping in view the available resources, the total cost of approved works in progress in each State, stage of physical progress and the capacity of the State Govt. for the pace of handling works. All the States/UTs reporting petrol consumption avail of this Fund.

(c) Yes, Sir, The Kerala Govt. have recently proposed construction of Perumpadappu bridge between Eda-Cochin and Kumbalgangai to be financed out of their allocations in the Central Road Fund. The proposal has been examined and a decision is likely to be reached soon.

Project Consciousness

3420. DR. KARAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a unique project called 'Project Consciousness' was started at the National Institute of Mental Health and Neuro Sciences in Bangalore a few years ago; and